

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No.1250 of 2019

Jag Lal Das & Ors. Petitioners
Versus
The State of Jharkhand & Ors. Opp. Parties

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mr. A. K. Sahani, Adv.
For the Opp. Parties : Mr. Manish Mishra, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

04/26.06.2020: Three weeks' time as prayed for by the State is granted to file response.

Put up this case after three weeks.

(Rajesh Kumar, J.)

Amar/-